

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-23/2005/10346 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, the th 16 November, 2022

Sub:- **Station leave permission.**

Ref:- Your Letter No.DJT/11356/2022, dated 15.11.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 16.11.2022 till the morning of 22.11.2022**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,


Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-23/2005/10347/A, dated , 16-11-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

P. K. G.